

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 89(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2017



NAME OF THE COMPANY

M/s Smt. Smiti Golyan
V/s.

M/s. Gallus Chattles Pvt LTd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	Sh. Vinandan Gandra	St. Adv.	Respondent	
2.	Sh. Sarwan Raiza	Adv.	"	
3.	Sh. Mohd. Wasim Akram	Adv.	"	
4.	A.T.A. Khan	Adv.	"	
1.	Mr. Gopal Jain, Sr.	Adv	} Petitioner	
2.	Mr. VK Chaudhary	Sr Adv		
3.	Ms Ranjane Roy	Gaurai, Adv		
4.	Ms. Vandha Sen	Adv		
5.	Ms. Seishi Kapoor			

ORDER

For order see C.P. No. 27(ND)/2015.